

*[English]***Policy of Advertisements on Doordarshan**

2882. SHRI PRABHUNATH SINGH: Will the Minister of INFORMATION AND BROADCASTING be pleased to state;

(a) the policy of the Government to telecast advertisements on primetime slots on Doordarshan; and

(b) the average number and frequency of such advertisements telecast per day?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF COMMUNICATIONS (SHRIMATI SUSHMA SWARAJ): (a) Advertisements on Doordarshan, both on prime time and non prime time slots, are governed by the 'Code for Commercial Advertisements on Doordarshan' and their duration/frequency depends upon various factors such as minimum guarantee offered for a programme, sharing pattern of commercial revenue, popularity of the programme etc.

(b) On DD I, on an average 130 to 180 advertisements are telecast everyday with commercial time being in the range of 2800-3400 seconds. On DD II, it is 150 to 230 advertisements with 3000-4600 seconds of commercial time. Regarding frequency of advertisements, no such study has been conducted/record maintained.

*[Translation]***Construction of Power Project on Narmada Valley**

2883. SHRI FAGGAN SINGH KULESTE: Will the Minister of POWER be pleased to state :

(a) whether any proposal has been received by the Government for the construction of Power Project on Narmada Valley in Radhopur in Mandla district of Madhya Pradesh;

(b) if so, whether the proposal has been approved by Central Water Commission; and

(c) if so, the time by which the project is likely to be commenced?

THE MINISTER OF POWER (SHRI P.R. KUMARA-MANGALAM): (a) to (c) No such proposal has been received by the Government for the construction of power project on Narmada Valley in Radhopur in Mandla District of Madhya Pradesh. However, a hydel project titled Raghavpur hydroelectric project (1x20 MW) is proposed in the upper reaches of the river Narmada in Mandla District of Madhya Pradesh. It is estimated that 5 MW of firm power can be generated by constructing a reservoir. The scheme is under investigation stage.

**Setting up of Private Universities**

2884. SHRI PANKAJ CHOUDHARY:

SHRI BALASAHEB VIKHE PATIL:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether any proposal to allow setting up of private Universities is under consideration of the Government:

(b) if so, the details thereof;

(c) the time by which final decision is likely to be taken in the matter; and

(d) if not, the manner in which the Government propose to develop Human Resources in the absence of allowing private investment in this sector?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) Yes, Sir.

(b) A Bill to provide for setting up of private Universities has been prepared and is being legally examined.

(c) It is expected that a final decision will be taken soon.

(d) Does not arise.

*[English]***National Highways in Bihar**

2885. SHRI BIJOY KUMAR "BIJOY" : Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the length of National Highways in Bihar;

(b) the Central assistance provided for the maintenance of National Highways during the last three years and proposed for 1998-99; and

(c) the future programme for converting the National Highways in the State into four lane?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN): (a) 2547 kms.

(b)

Sl. No.	Year	Amount allocated (Rs. in crores)
1.	1995-96	17.64
2.	1996-97	21.94
3.	1997-98	34.11
4.	1998-99	Demands for Grants awaiting approval of the Parliament

(c)

Sl. No.	Name of Work	Remarks
1.	Survey/investigation for 4-laning of (a) U.P. Border-Muzaffarpur Section on NH-28 (b) Purnea - Dalkola Section on NH-31	Included in Annual Plan 1998-99
2.	Survey/investigation for 4-laning of Karmanasa-Aurangabad Section on NH-2	Work in progress with the National Highway Authority of India

#### Technical Terminology

[Translation]

2886. SHRI RAMCHANDRA BAINDA:

SHRI AMAR PAL SINGH:

SHRI ADITYANATH:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether two top institutions engaged in imparting school education i.e. Central Board for Secondary Education, New Delhi and National Council for Educational Research and Training, New Delhi are not using the terminology prepared and approved by the Scientific and Technical Terminology Commission in their text books, publications and question papers;

(b) if so, the action taken in this regard in order to ensure the compliance of Government's policy with regard to the use of standard terminology and the proper utilisation of Government's grants;

(c) the name of the department to which these two institutions are accountable in case of violation of Government policies;

(d) whether the Government have received any complaint or information regarding violation of this policy by any Hindi Granth Academy; and

(e) if so, the action taken in this regard?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) No, Sir. As a general policy, the National Council for Educational Research and Training use the terminology prepared by the Commission for

Scientific and Technical Terminology in the text Books, Publications and Question papers. As far as the Central Board of Secondary Education is concerned, its publications are confined to English text Books, Hindi Grammar and Punjabi Books.

(b) Does not arise.

(c) Both these institutions are autonomous organisations under the administrative control of the Department of Education, Ministry of Human Resource Development.

(d) No, Sir. No such complaint or information has been received by the Central Government.

(e) Does not arise.

[English]

#### T.V. Relay Centres in Gujarat

2887. SHRI C.D. GAMIT:

SHRI JAYSINHJI CHAUHAN:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the criteria fixed for setting up Doordarshan towers in the country;

(b) whether Government of Gujarat has urged the Central Government to set up some more TV Relay Stations in the State; and

(c) if so, the plan of Government in this regard?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF COMMUNICATIONS (SHRIMATI SUSHMA SWARAJ): (a) The broad criteria for setting up of TV transmitter projects include various factors such as coverage to hitherto uncovered areas, particularly the hilly, backward, tribal, remote, sensitive and border areas, availability of basic infrastructural facilities and extent of resultant coverage.

(b) and (c) Yes, Sir. Besides, High Power Transmitter (HPT) Bhuj (permanent set up) on 300 M. tower, scheme for setting up of 2 High Power Transmitters (HPTs) and 17 Low Power Transmitters (LPTs) are under various stages of implementation in the State of Gujarat.

[Translation]

#### Poor Post and Telecommunication Services

2888. SHRIMATI SHEELA GAUTAM:

SHRI RAMESHWAR PATIDAR:

SHRI MAHESH KANODIA:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Telecommunication, postal and telegraph services are functioning properly in Uttar Pradesh,